


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 250/9/HDB/2017
NAME OF THE COMPANY	Venkateshwara Hatcheries Private Limited
NAME OF THE PETITIONER(S)	Betul Oil Ltd
NAME OF THE RESPONDENT(S)	Venkateshwara Hatcheries Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
PRANAY SOHINI	Advocate	Pranay.sohini@yahoo.in 9718886832	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Adv	9849387806	
Naresh Kumar Sangam	Adv		

Heard Mr. Pranay Sohini, learned counsel for the Petitioner and Mr. D. Narendar Naik, Mr. Naresh Kumar Sangam, learned counsels for the Respondents.

Post the case on 14.12.2017 under the caption "Part Heard".



Member (Technical)



Member (Judicial)